

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:2026

ANSWERED ON:05.08.2010

PRICING OF DRUGS

Dhotre Shri Sanjay Shamrao;Viswanathan Shri P.;Wankhede Shri Subhash Bapurao

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether there is any separate policy on pricing of controlled and decontrolled drugs and branded and non-branded drugs;
- (b) if so, the details thereof;
- (c) whether any proposal has been received by the Government for imposing trade margins on each category of drugs both for wholesale and retail;
- (d) if so, whether any Group of Ministers has been constituted to study the matter; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b): The pricing of controlled and decontrolled drugs and branded and non-branded drugs are done under the provision of DPCO, 1995.

(c) to (e): The draft National Pharmaceuticals Policy 2006 prepared by this Department after extensive discussions with various stakeholders and in line with the declared objective of the Government in the National Common Minimum Programme (NCMP) was submitted before the Cabinet for its approval. The Cabinet considered the Policy in its meeting held on 11-01-2007 and decided that the matter may, in the first instance, be considered by a Group of Ministers(GOM). The GOM has held four meetings. However, after the formation of the new Government, the GOM has been reconstituted on 01-09-2009. The final decision on the issue of Pharmaceutical Policy will be possible after GOM makes its recommendation to the Cabinet. At present, the prices of medicines are being controlled as per DPCO, 1995 which was formulated as per Pharmaceutical Policy, 1994.